

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3396
ANSWERED ON:30.08.2013
REIMBURSEMENT OF MEDICAL BILLS
Pandey Shri Ravindra Kumar

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether certain reports about delayed reimbursement of the medical bills of the CGHS beneficiaries and corrupt practices in reimbursement of medical bills have been received by the Government;
- (b) if so, the details thereof;
- (c) whether the Government has conducted any inquiry in this regard;
- (d) if so, the details thereof and the outcome thereof; and
- (e) the steps taken/being taken by the Government to ensure timely reimbursement of the medical bills of CGHS beneficiaries?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a) to (e): The information is being collected and will be laid on the Table of the House.